

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

CORRIGENDUM

Imphal, the 17th August, 2023

No. HCM/TP-SC/2017-Estt.II/ : In partial modification of this Registry's order dated 17th August, 2023 issued vide No. HCM/TP-SC/2017-Estt.II/ 15012 with respect to utilization of employees, it is hereby notified as under:

" The last sentence of the order which reads - '**They shall report to the concerned District & Sessions Judge where they shall be utilized**' is replaced with the sentence which reads as '**They shall report to the Registrar General, High Court of Manipur or the concerned District & Sessions Judge, whichever is applicable, where they shall be utilized**'."

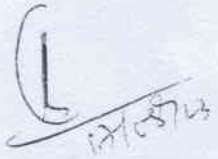
By order etc.,

Sd/-

(OJESH MUTUM)
REGISTRAR (JUDL)
HIGH COURT OF MANIPUR
Imphal, 17th August, 2023

Endt. No. HCM/TP-SC/2017-Estt.II/. 15086-98
Copy to:-

1. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma.
4. The Private Secretary to Registrar General, High Court of Manipur.
5. All the District & Sessions Judge/The Judge, Special Court, ND&PS, Manipur/Addl. District & Sessions Judges/All the Judges, Family Courts/Special Judge, ND&PS (FTC)/Addl. District & Sessions Judge, (FTC), CAW/Member Secretary, MASLSA.
6. The Registrar (Vigilance)/(Admn.PM&P), High Court of Manipur.
7. The Joint Registrar (Judl.), High Court of Manipur.
8. The Deputy Registrar (Judl.), High Court of Manipur.
9. The System Analysts, High Court of Manipur.
- He is requested to upload the same to the official website of this registry.
10. The Superintendent (Estt. II), High Court of Manipur.
11. The Guard File/Notice Board/Concerned File.


REGISTRAR (JUDL)
HIGH COURT OF MANIPUR